146 Written Answers to		[RAJYA SABHA]	Unstarred Questions	
1	2	3	4	5
31.	Chandigarh	0	0	December
32.	Dadra and Nagar Haveli	0	0	December
33.	Daman and Diu	0	0	December except August
34.	Delhi	0	0	December
35.	Lakshadweep	0	0	December
36.	Puducherry	0	0	December
	Total (UTs)	0	0	
	Total (All India)	16	15	

Source: Monthly Crime Statistics.

*Note:* Data is provisional N.A. implies data not received.

## Strength of women police personnel in the country

1178. SHRI T. K. RANGARAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total strength of women police personnel in the country, State-wise;
- (b) whether the women police force have adequate provision for housing; and
- (c) if not, what steps Union Government is going to take to provide adequate housing for women police force?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) The total strength of women police personnel in the country, State-wise is given in the Statement-I (See below).

(b) and (c) "Police" being a State subject in the Seventh Schedule to the Constitution, the State Governments have to implement various reforms in the police administration. The Ministry of Home Affairs has issued directives for facilitating women police personnel in various areas such as Gender Sensitization, Women Hostel/accommodation, Nutritional care etc. *vide* this Ministry's letter No. VI.21011/27/2014-PM.I dated 21.5.2014.

In order to provide adequate housing for women Police force, the Ministry of Home Affairs have taken various measures in the Central Armed Police Forces (CAPFs) as per details given in the Statement-II.

Statement-I

State/UT-wise details of actual strength of women police (Rank-wise)
as on 1.1.2015.

Sl. No.	State/UT	Total
1.	Andhra Pradesh	2,075
2.	Arunachal Pradesh	790
3.	Assam	574
4.	Bihar	2,354
5.	Chhattisgarh	2,628
6.	Goa	378
7.	Gujarat	2,835
8.	Haryana	2,651
9.	Himachal Pradesh	1,546
10.	Jammu and Kashmir	2,264
11.	Jharkhand	3,036
12.	Karnataka	3,843
13.	Kerala	3,023
14.	Madhya Pradesh	4,782
15.	Maharashtra	19,690
16.	Manipur	2,039
17.	Meghalaya	489
18.	Mizoram	560
19.	Nagaland	275
20.	Odisha	4,292
21.	Punjab	5,210
22.	Rajasthan	6,853
23.	Sikkim	353
24.	Tamil Nadu	14,224
25.	Telangana	1,402
26.	Tripura	1077
27.	Uttar Pradesh	7,220
28.	Uttarakhand	1,521

Sl. No.	State/UT	Total
29.	West Bengal	4,713
30.	Andaman and Nicobar Islands	445
31.	Chandigarh	1018
32.	Dadra and Nagar Haveli	24
33.	Daman and Diu	34
34.	Delhi	6,458
35.	Lakshadweep	32
36.	Puducherry	164
	All India Total	110,872

Source: BPR&D

## Statement-II

## Details of facilities of women in CAPFs

- CISF has taken initiatives for construction of Family Welfare Centre (FWCs)
  at all it establishments such as Reserve Battalions and Training Institutions
  exclusively for the benefit of women by utilizing the funds under plan
  scheme. These Family Welfare Centres are exclusively for women to learn
  new skills to augment their family income earnings through activities such
  as stitching, handicrafts and production of food items.
- 2. CRPF has implemented various Schemes for facilitating women personnel, such as Gender Sensitization, Health Care Centres, Improvised Service Nutritional Care Centres and Women's Hostel/family accommodation during the years 2014-15 and 2015-16. In October, 2014 Government has approved raising two additional Mahila Battalions in Central Reserve Police Force (CRPF) in place of General Duty Battalions in the years 2015-16 and 2016-17.
- 3. Various Schemes such a separate accommodation with facility of toilets, bathrooms, cook house cum dining hall for women police deployed in the Border out posts, crèche facilities for the children of working women in SSB, separate toilets for women working in the offices and separate recreation facilities are in operation in SSB to benefit women police.
- 4. Various Schemes such as all women accommodation with toilets, cook house cum dining hall at 16 BOPs of South Bengal Frontier, all women accommodation with toilets, cook house cum dining hall at 14 BOPs of North Bengal Frontier, women accommodation with toilets at STC BSF North

Bengal and women accommodation with 05 no. barracks and 9 toilets and bathroom at 25 Bn. Chhawla Campus Delhi have been completed by BSF.

- 5. All working women of ITBP have been allotted separate woman barracks with toilets, cook house cum dining halls at Frontier Head Quarters, Sector Head Quarters, Units (Battalions Head Quarters), Recruits Training Centre and Specialized Bns. of L&C SHQ. Women oriented periodicals and journals are being procured in libraries and common Staff rooms. A Committee has also been constituted to solve the sexual harassment cases of lady officers and Jawans.
- 6. A major Scheme *i.e.* Creche-Facilities under Code Head-50 other charges (Non-plan) for the exclusive benefit of women is also functioning in CAPFs.

## Measures to ensure complete rehabilitation of militants

1179. SHRI AVINASH PANDE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the measures being taken by Government to ensure complete rehabilitation of militants who have surrendered pursuant to the Government's scheme for surrender-cum-rehabilitation of militants/insurgents of North-Eastern areas;
- (b) whether the plan of implementation of the scheme includes any mechanism for periodic monitoring or review of the rehabilitation process and re-integration of militants into the mainstream;
  - (c) if so, the details thereof; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) The Government of India is implementing a Scheme for Surrender-cum-Rehabilitation of Militants in the North-East. The objective of the Scheme is to wean away the misguided youth who have strayed into the fold of militancy and bring them to the mainstream. Surrenderees are paid monthly stipend upto ₹ 4000/- for a period of 36 months and an immediate grant upto ₹ 2.5 lakhs is kept in a bank in the name of each surrenderees as fixed deposit for a period of 3 years.

Persons eligible under the Scheme are initially lodged in a Rehabilitation Camp where they are trained in a trade/vocation of their liking or befitting their aptitude.

The Scheme provides for impact assessment of the policy every year to ensure corrective action.